

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

APPEAL NO. 170 OF 2016

Dated: 3rd January, 2017

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. I.J. Kapoor, Technical Member**

In the matter of:-

Biomass Power Producers Association, Tamil Nadu ...Appellant(s)

Vs.

Tamil Nadu Electricity Regulatory Commission & Anr. ...Respondent(s)

Counsel for the Appellant(s) : Mr. Anand K. Ganesan
Mr. Sandeep Rajpurohit

Counsel for the Respondent(s) : Mr. Sethu Ramalingam for R-1
Mr. S. Vallinayagam for R-2

ORDER

It is represented by counsel for the parties that pleadings are complete.

List the matter for hearing on **06.02.2017**.

**(I.J. Kapoor)
Technical Member**

ts/pr

**(Justice Ranjana P. Desai)
Chairperson**